

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA**

NO. O.A.666 of 1996

Date of Order: 12.4.2005

PRESENT :HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN  
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER

SUNIL KR. ROY & ORS.

VS.

UNION OF INDIA & ORS. (DEFENCE)

For the Applicant : None.

For the Respondents : Ms. K. Banerjee, Counsel.

**ORDER**

**PER JUSTICE B. PANIGRAHI, V.C:**

When the matter was taken up for orders, none appeared for the applicants.

However, Ms. K. Banerjee, ld. counsel appearing for the respondents is present.

2. Although the applicants had been permitted to mention before the Court Hall No.II for hearing, it appears that from 2001 they have not taken any steps for hearing of this case. Therefore, it appears that the applicants are no longer interested to prosecute the case. Accordingly, the matter is dismissed for default.

  
MEMBER(A)

  
VICE-CHAIRMAN